

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 485(H)
TO BE ANSWERED ON 05th FEBRUARY, 2020

BAN ON IMPORT OF NON-ESSENTIAL ITEMS

485(H). SHRI NIHAL CHAND:
SHRIMATI JASKAUR MEENA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the number of items being imported in the country;
- (b) whether the Government is planning to put a ban on the import of certain non-essential items;
- (c) if so, the country-wise details thereof along with the reasons therefor;
- (d) the details of the items likely to be banned; and
- (e) the time by which such ban is likely to be implemented?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a). At present, out of around 11,500 tariff lines at 8 digit level import has taken place on 9,631 tariff lines at 8 digit level.

(b),(c),(d) &(e). At present, there is no proposal for banning any items. However, milk and milk products including chocolate and chocolate products and candies/ confectionery/ food preparations with milk or milk solids as ingredient are 'Prohibited' for imports from China since 2008 on the grounds of protecting human health and life. Import of Arms and related material from Iraq is 'Prohibited'. There is a country specific ban on specified imports from Democratic People's Republic of Korea, Iran and Somalia based on UN sanctions.
